

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1216
ANSWERED ON:07.03.2007
ADMINISTRATIVE VIGILANCE UNIT
Barman Shri Ranen

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Administrative Vigilance Unit which issues guidelines for eradication of corruption and keeps vigil on different Ministries of the Government and their functioning is operating under the Ministry;
- (b) if so, the directives issued by the unit for eradication of corruption during the last three years;
- (c) whether any review of compliance of these directions has been undertaken during the said period;
- (d) if so, the details thereof including the dates by which such review were undertaken; and
- (e) the details of the achievements in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b) to (e): Under the directions of the Ministry of Personnel, Public Grievances & Pensions, various Ministries prepare their Annual Action plan regarding anti-corruption activities. The progress in this regard is reviewed by the Ministry of Personnel on a quarterly basis.